

Name of the Corporate Debtor: Hotel Milestonnez India Private Limited Date of Commencement of Liquidation: 15.02.2023 List of Stakeholders as on : 16.04.2023 List of Operational Creditors (Other than Workermen, Employees & Government Dues) Annexure 6 (Amoun in Rs.)

Sl. No.	Name of Creditor	Details of Claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	% share in total amount of claims admitted					
1	J K Food Products	01.09.2022	50,100	50,100	Unsecured	Nil	NA	10.19	Nil	Nil	0	Nil	
2	Vijaya Kumari (Sri Enterprises)	01.09.2022	130,000	130,000	Unsecured	Nil	NA	26.44	Nil	Nil	0	Nil	
3	Kumara Agency	01.09.2022	53,060	53,060	Unsecured	Nil	NA	10.79	Nil	Nil	0	Nil	
4	Rudra International	01.09.2022	67,083	67,083	Unsecured	Nil	NA	13.64	Nil	Nil	0	Nil	
5	T Michael (Sund Design & Print)	01.09.2022	31,410	31,410	Unsecured	Nil	NA	6.39	Nil	Nil	0	Nil	
6	Md. Sulaiman Moideen (Y A Rahman Chicken Centre)	01.09.2022	10,000	10,000	Unsecured	Nil	NA	2.03	Nil	Nil	0	Nil	
7	Rajeshwari Rashmi Ravi Shankar	15/03/2023	24,000,000	0	Unsecured	Nil	NA	0.00	Nil	Nil	24,000,000	Nil	
8	Macharla & Associates	19/03/2023	150,000	150,000	Unsecured	Nil	NA	30.51	Nil	Nil	0	Nil	
	Total		24,491,653	491,653				100.00			24,000,000		

Note:1 In accordance with Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016 as no claims have been submitted or updated by this Stakeholder FROM SERIAL No. 1 to 6 during the liquidation process, the claims collated by the IRP/RP during the CIRP under the IBBI (insolvency Resolution Process for Corporate Persons) Regulations, 2016, have been deemed to have been submitted this stakeholders.

Note 2: Claims that have been collated by the IRP/RP and have been deemed to be submitted under Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016.